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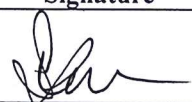
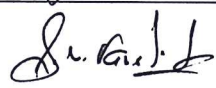
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

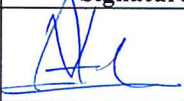
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 07.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	TP No.78/HDB/2016
COMPANY PETITION/APPLICATION NO.	IA No.187&188/2018 in CP No.50/2015
NAME OF THE COMPANY	Divya Retreat Limited
NAME OF THE PETITIONER(S)	Surekha Reddy & 46 others
NAME OF THE RESPONDENT(S)	Divya Retreat Limited & 06 others
UNDER SECTION	397/398

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Dr. S.V. Rama Krishna	Adv	svk@kavsoadese@gmail.com 9878403691	
S.V. Vanshi Krishna	Adv	8919448958	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
V. Aneesh for v. Harsh Kumar for R2 to R5	Adv	989463726 harsh@tatvadegal.com	

**ORDER**

Learned counsel Dr. S.V.Rama Krishna and Mr.S.V.Vanshi, Krishna present for Petitioner. Learned counsel Mr. V.Aneesh present for R2 to R5.

List the matter on 03.10.2018.

  
MEMBER JUDICIAL